GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1279
ANSWERED ON:30.11.2012
STRENGTHENING ICDS SCHEME
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether there is any proposal for strengthening and improving nutrition projects assisted under Integrated Child Development Services (ICDS) Scheme with the support of the International Development Association in the country;
- (b) if so, the details of the major components under the said project;
- (c) the details of the States in which the project is likely to be implemented; and
- (d) the details of the funds likely to be shared by various agencies under the project, State-wise?

Answer

MINISTER OF STATE OF THE MINITSRY OF WOMEN AND CHILD DEVLEOPMENT (SRIMATI KRISHNA TIRATH)

- (a): The Government of India has recently approved an International Development Association (World Bank) assisted "ICDS Systems Strengthening & Nutrition Improvement Project (ISSNIP)".
- (b): The project will be implemented in two phases, with phase 1 of 3 years and phase 2 of 4 years duration. Phase 1 of the project has four components Component 1: ICDS Institutional and Systems Strengthening; Component 2: Community mobilization & behaviour change communication (BCC); Component 3: Piloting convergent nutrition actions; and Component 4: Project management, technical assistance, monitoring & evaluation.
- (c): The project will be implemented in 162 districts having higher proportion of malnourished children in eight States, viz. Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Rajasthan, Uttar Pradesh and Andhra Pradesh along with urban pilots in and around NCR of Delhi and convergent nutrition actions pilots in some selected districts in two other States viz., Odisha and Uttarakhand.
- (d): The total allocation of the project is Rs. 2893.00 crore out of which 70% i.e. Rs. 2025 crore will be funded by the World Bank, Rs. 600 crore (about 20%) will be borne by the Govt. of India and Rs. 268.0 crore (about 10%) will be borne by the eight participating States over a period of 7 years.